

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2013

Dated : 15th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

State Load Despatch Centre, Karnataka Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Anantha Narayana for
Mr. Shridhar Prabhu for R.2

Appeal No. 49 of 2013

State Load Despatch Centre, Karnataka Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1
Mr. Anantha Narayana for
Mr. Shridhar Prabhu for R.2

ORDER

As agreed by the learned counsel for the parties, post the matters
for hearing on **19.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson